



IN THE MATTER OF:

Madhuvan Tieup Pvt. Ltd. ... **Respondent**

Order delivered on 03.08.2022

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Respondent : Mr. Jai Mohan Adv.

ORDER

Ld. Counsel for the parties stated that the matter has been settled in terms of the OTS proposal accepted by the Petitioner. Ld. Counsel for the Petitioner stated that he wants to withdraw the present Petition. In view of the statement made by the Ld. Counsel for the Applicant, the present application is permitted to be withdrawn.

With this, the present IB-101/ND/2022 stands dismissed as withdrawn.

(DHARMINDER SINGH)
MEMBER (J)